

CORRECTION OF ANSWER TO S.R. NO. 250 DATED 8TH MARCH, 1973 RE. EMPLOYMENT OF PERSONS DISPLACED FROM LANDS ACQUIRED FOR STEEL MILLS

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): Sir, in reply to a supplementary question arising out of Starred Question No. 250 on March 8, 1973, I had mentioned that persons displaced from lands acquired for steel projects, do not have to go through the Employment Exchanges in order to seek employment in the steel projects. I regret to say that this not the correct position as all vacancies of un-skilled workers, skilled workers and clerks and other non-technical staff whose scales are comparatively low, are required to be filled through recruitment from Employment Exchanges functioning close to the project. Among persons recruited through the Employment Exchange, preference is given to persons displaced from the areas acquired for the project especially.

Sir, I am making this statement to confirm that the position as indicated in the statement laid on the Table of the House in reply to the Starred Question referred to above, is correct.

It is regretted that there has been some slight delay in conveying the above correction to the House as the discrepancy was not noticed in time.

12.28 hrs.

ELECTION TO COMMITTEE

CENTRAL ADVISORY COMMITTEE FOR N.C.C.

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): Sir, I beg to move:

"That in pursuance of sub-section (1) of Section 12 of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among

themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 23rd June, 1973, subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of sub-section (1) of Section 12 of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 23rd June, 1973, subject to the other provisions of the said Act and the Rules made thereunder."

The motion was adopted.

12.29 hrs.

RE. REPORT OF THIRD PAY COMMISSION

(Interruptions)

MR. SPEAKER: This matter was raised earlier also. The news came earlier, we discussed it. Every day some such news comes out. As I said, some such news comes every day. I allowed it once. I hope they will look into it. They should look into it as to how these news come out. But, after all, the Press also has got its functions. I wish to tell you that when the Speaker is standing, whatever you speak will not be coming on record. Shri S. M. Banerjee.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : रोज-रोज खबरें अखबारों में आ रही हैं, इसलिए इनका महत्व कम नहीं हो जाता है। वित्त मन्त्री सदन को विश्वास में क्यों नहीं लेते हैं? वह बताए कि ये कमिशन की रिपोर्ट क्या तैयार हो गई है और हो गई है त के सामने क्यों नहीं रखी जाती है?

अध्यक्ष महोदय: प्रेस का भी कोई फंक्शन है या नहीं? प्रेस किस लिए है। अगर ऐसी खबरें न निकालें तो किस लिए बढ़ है?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (Shri K. R. GANESH): The position is that the Pay Commission will submit their Report to the Finance Minister on 31st March. We are not aware of any report which has been submitted. We ourselves do not know how it is coming in the Press. It is for the Pay Commission to decide.

RE. STRIKE IN J.K. MILLS. KANPUR

SHRI S. M. BANERJEE (Kanpur): Mr. Speaker, Sir, there is a sixty-two day old strike going on in J. K. jute mill at Kanpur. Singhania are one of the biggest employers in the country and they are owning this mill. I am told that they are not inclined to have any negotiated settlement despite the fact there was a letter by the Union Labour Minister written to the State Labour Minister. One of their demands is regarding piece-work rates and their second demand is about payment of same wages as jute workers in Calcutta are getting. Both the demands are linked up with the policy of the Central Government. I want the Labour Minister to make a statement immediately; otherwise we shall demand that this mill be taken over from J. K. If this matter is not settled within two or three days there is going to be strike in all textile units in Kanpur. If the Labour Minister of U.P. is afraid of J. K. If the Chief Minister of U.P. is afraid of J. K. because of the election funds, I would request the hon. Labour Minister and the hon. Prime Minister that they should come to the rescue of the 4,000 striking workers of this mill. Since the Labour Minister is here, let him make some statement. Mr. Speaker, Sir, I beg of you to ask the Labour Minister to make a statement.

MR. SPEAKER: Mr. Banerjee, there is no question of begging. If he is ready to make a statement, I have no objection. It will be sent to him.

(Interruptions)

MR. SPEAKER: Please sit down. What is this going on everyday? I am not going to allow it. I am not going to allow anybody. There is a limit to everything. You go on wasting the time of the House. Nothing from a member who is not permitted by the Chair is going on record.

12.38 hrs.

DEMANDS FOR GRANTS,
 1973-74—contd.

MINISTRY OF HOME AFFAIRS—contd.

MR. SPEAKER: Further discussion and voting on the Demands for Grants under the central of the Ministry of Home Affairs.

Shri Vajpayee

श्री अटल बिहारी वाजपेयी (ग्वालियर) : गृह मन्त्रालय की मांगों पर विचार करने से पहले मैं सीमा सुरक्षा दल के उन जवानों तथा अफसरों के प्रति अपनी विनम्र श्रद्धांजलि समर्पित रकना चाहता हूँ जिन्होंने 1971 के भारत पाक युद्ध में और बंगला देश के मुक्ति के संग्राम में अपने प्राणों की आहुति दी। इस संकट काल में सीमा सुरक्षा दल ने प्रशंसनीय कार्य करके दिखाया है। हमारा कर्तव्य है कि हम उनकी पीट ठोंकें और जवानों के बच्चों की पढ़ाई लिखाई और उनके आवास की व्यवस्था की और समुचित ध्यान दें। मुझे ग्वालियर के निकट टंकनपुर में उनके प्रशिक्षण केन्द्र में जाने का मौका मिला था। उनकी प्रशिक्षा का प्रबन्ध बहुत उत्तम है, लेकिन उनके बच्चों के पठन पाठन और आवास के प्रबन्ध में कमी है जिसकी और गृह मन्त्रालय का ध्यान जाना चाहिए।